

THE HIGH COURT OF KERALA

Kochi : 682 031

Dated : 19.02.2019

A6- 12988/2019

OFFICIAL MEMORANDUM

Sub:- Deputation to the posts of Court Officer and Assistant in the office of the Kerala Lok Ayukta, Thiruvananthapuram – willingness called for - reg.

- Ref:- 1. Letter No.303/LA/A1/2019 dated 01.02.2019 issued by the Registrar, Kerala Lok Ayukta, Thiruvananthapuram.
2. This office O.M. No. A1-39627/2011/A6 dated 05.07.2011**

It has been decided to call for willingness from the members of the High Court service in the category of Section Officer/Court Officer and Assistant, who have satisfactorily completed their period of probation in the entry category and have completed at least five years in the High Court service, for being considered to the posts of Court Officer and Assistant in the office of the Kerala Lok Ayukta, Thiruvananthapuram on deputation basis.

Willing and qualified hands in the categories of Section Officer/Court Officer, and Assistant in the High Court service may submit their willingness and bio-data, in the prescribed format available in the 'A' Section on or before 26.02.2019 to the 'A' Section, High Court. The applicants shall not be allowed to withdraw their willingness later on.

The officials if selected for the aforementioned posts, shall be relieved from the High Court Service only after a new ranked list for appointment to the category of Assistant is brought in force.

(By Order)


G.Rathi
Deputy Registrar

To

The Deputy Registrar, Kerala Judicial Academy, Athani, Ernakulam
The Chief Librarian, High Court.

The Assistant Registrar, Court Officer's Section, High Court
All Section Heads, High Court

The Section Head, Kerala Judicial Academy, Athani, Ernakulam

(They shall bring the content of this O.M. to the notice of the officials working under them.

(P.t.o)

The Confidential Assistant to Director, Kerala Judicial Academy, Athani, Ernakulam

The Confidential Assistants to the Registrars and Additional Registrar (General Administration), High Court.

The IT Section, High Court (for uploading in the Website)

The Administrative Records Section, High Court.

The Notice Board, High Court.

The File.